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C.A.No. 6760-6761 OF 2003

ITEM No.10

Court No. 1

SECTION XIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. Nos. 7-8 in Civil Appeal Nos.6760-6761/2003

RAGHABENDRA BOSE & ORS.

Appellant (s)

VERSUS

SUNIL KRISHNA GHOSH & ORS.

Respondent (s)

(for early hearing and office report)

Date : 10/01/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant (s)/Mr. Janaranjan Das,Adv.
Applicant(s)Mr. Swetaketu Mishra, Adv.
Ms. Moushumi Gahlot, Adv.

For Respondent (s)Mr. Radha Shyam Jena,Adv.

Mr. B.K.Satiya,Adv.

UPON hearing counsel the Court made the following
O R D E R

No orders.

(D.P. WALIA)
COURT MASTER

(VIJAY DHAWAN)
COURT MASTER